NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.08.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2498 of 2022 in Comp. App. (AT) (Ins) No of 2022	Prasun Kumar Roy Suspended Director of Arambagh Hatcheries Ltd. (In CIRP) Vs. Phoenix ARC Pvt. Ltd. & Anr.	Robin Singh
2.	I.A. No. 2499 of 2022 in Comp. App. (AT) (Ins) No of 2022	a' XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde
3.	I.A. No. 2500 of 2022 in Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare
4.	I.A. No. 2502 of 2022 in Comp. App. (AT) (Ins) No of 2022	Nipan Bansal Resolution Professional of KSM Spinning Mills Ltd. Vs	Pulkit Goyal
5.	I.A. No. 2503 of 2022 in Contempt Case (AT) No of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd.	Samir Malik
6.	I.A. No. 2504 of 2022 in Comp. App. (AT) (Ins) No of 2022	Shekhar Sarawagi Sole Proprietor of Ado Conmat India Vs. Ghanaram Infraengineers Pvt. Ltd.	Vishakha Gupta
7.	I.A. No. 2506 of 2022 in Comp. App. (AT) (Ins) No of 2022	V – Con Integrated Solutions Pvt. Ltd. Vs. Argos Technology Resources Pvt. Ltd.	Kritika Nagpal
8.	I.A. No. 2507 of 2022 in Comp. App. (AT) (Ins) No of 2022	Gaurav Agarwal Vs. CA Devang P Sampat	Naveen Hegde

9.	I.A. No. 2509 of 2022 in Comp. App. (AT) (Ins) No of 2022	Gandhar Oil Refinery (India) Ltd. Vs. City Oil Pvt. Ltd.	Robin S. Sirohi
10.	I.A. No. 2513 of 2022 in Comp. App. (AT) (Ins) No of 2022	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kr. Mohanty

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2. Website: www.nclat.nic.in

By order -sd/-

Assistant Registrar